

**GOVERNMENT OF INDIA**  
**MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT**  
**RAJYA SABHA**  
**QUESTION NO 18.11.2010**  
**ANSWERED ON**  
**FUNDS FOR MAHARASHTRA .**

1028

Dr. Yogendra P. Trivedi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :-

- (a) the amount allocated under centrally sponsored schemes by the Ministry to the State of Maharashtra during financial year 2005-06 to 2009-10, scheme-wise and year-wise;
- (b) the amount released against allocation during above period, scheme-wise and year-wise;
- (c) the amount which have already been spent by the State Government of Maharashtra, against above allocation and released; and
- (d) the details thereof?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI D. NAPOLEON)

(a) to (d) A Statement indicating details of funds released to the State of Maharashtra under Centrally Sponsored Schemes of the Ministry during the years 2005-06 to 2009-10 is at Annexure. Funds are released to States/Union Territories only on receipt of Utilization Certificates for the Grants released to them during the previous year.